

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited										
Date of commencement of CIRP: 17/07/2025										
List of creditors as on 06/10/2025										
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks if any
		No. of Claims	Amount	No. of Claims	Amount	Amount	Amount	Amount		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1,66,41,91,553	2	1,65,57,61,290			84,30,263	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1,92,97,03,841	3	1,73,17,20,169	-	-	19,79,83,672	-	-
5	Operational creditors (Government Dues)	3	1,33,15,062	-	-	-	-	1,33,15,062	-	-
6	Operational creditors (other than Workmen and Employees and Government Dues)	5	18,83,00,761	1	6,83,36,600		-	11,99,64,161	-	-
	Total		3,79,55,11,217		3,45,58,18,059	-	-	33,96,93,158		

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Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Karnataka Bank Limited	30-07-2025	1,09,46,04,818	98,53,17,723	Unsecured Financial Creditor		98,53,17,723	NA	29.09%	-	-	-	10,92,87,095	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor against H&T Loan.
2	Union Bank of India Solapur branch	31-07-2025	68,08,79,666	59,21,83,089	Unsecured Financial Creditor	-	59,21,83,089	NA	17.48%	-	-	-	8,86,96,577	Claim of ₹59,76,68,765 was filed on 31-07-2025 in respect of the Corporate Guarantee provided by the Corporate Debtor for the H&T Loan and Basel Dose Loan, in Form C. A revised calculation was later submitted on 25-09-2025, with the total claim updated to ₹68,08,79,665.
3	Punjab National Bank (Kolhapur Branch)	29-07-2025	15,42,19,357	15,42,19,357	Unsecured Financial Creditor	-	15,42,19,357	NA	4.55%	-	-	-	-	Claimed in respect to Corporate Guarantee provided by the Corporate Debtor
			1,92,97,03,841	1,73,17,20,169		-	1,73,17,20,169		51.12%	-	-	-	19,79,83,672	-

Notes:
As no documents / data is yet provided by Suspended Board of Directors to the Deemed RP / IRP, the Deemed RP / IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the Deemed RP / IRP has Preliminary admitted the claim of the claimant. Further the Deemed RP / IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.

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(Amount in ₹)														
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1	Deputy Commissioner of Income Tax Dept. Central Circle- (1), Solapur	31-07-2025	4,15,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	4,15,317	
2	Employee Provident Fund Organisation, Ministry of labour and Employment	12-08-2025	68,97,521	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	68,97,521	
3	Shri Harsh Parashar Assistant Commissioner Central Goods And service Tax Solapur division	19-09-2025	60,02,224		Operational Creditor (Govt. Dues)			No					60,02,224	
			1,33,15,062	-	-	-	-	-	-	-	-	-	1,33,15,062	-

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Operational Creditor (Other than Employees, Workmen and Govt. Dues)														
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1	Aurangabad Distillery Ltd.	25-07-2025	4,67,99,999	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	4,67,99,999	
2	B N Mandhare & Associates	31-07-2025	48,27,786	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	48,27,786	
3	New Phaltan Sugar Works Distillery Division Ltd.	25-07-2025	6,25,10,958	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	6,25,10,958	
4	V.G. Naikawadi & Co.	30-07-2025	58,25,418	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	58,25,418	
5	AB Mauri India Private Limited	29-07-2025	6,83,36,600	6,83,36,600	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	-	
			18,83,00,761	6,83,36,600	-	-	-	-	-	-	-	-	11,99,64,161	

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